

**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

**FIRST TO SEVENTIETH REPORTS
(ENGLISH VERSION)**



सत्यमेव जयते

Fourth Lok Sabha

Legislative Branch-II

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS
SIXTEENTH REPORT
(Fourth Lok Sabha)

1. The Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee, present on their behalf this their Sixteenth Report.

2. The Committee met on the 5th December, 1967 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 8th December, 1967.

3. The Members whose Resolutions had been included in the List of Business for the 8th December, 1967 had been invited to present their views on the Resolutions before the Committee. Shri Gajraj Singh Rao attended the sitting.

4. The Committee recommend the allocation of time as follows:—

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| (1) Resolution regarding Implementation of Sahibnadi Scheme. | 1 hour. |
| (2) Resolution regarding Indian political system. | 1 hour. |
| (3) Resolution regarding Charges against a Central Minister or Chief Minister. | 1½ hours. |

NEW DELHI;

December 5, 1967.
Agrahayana 14, 1889 (Saka).

R. K. KHADILKAR,
Chairman,
Committee on Private Members'
Bills and Resolutions.